

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2352  
ANSWERED ON:09.08.2010  
INDIGENOUS DEFENCE PRODUCTION  
Ramasubbu Shri S.;Rao Shri Sambasiva Rayapati

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has placed orders with the indigenous defence industry for various types of arms and equipment recently;
- (b) if so, the details thereof;
- (c) whether dependence on foreign supplies is likely to come down very soon;
- (d) if so, the details thereof; and
- (e) the further steps taken to fulfill the defence requirements with cost-effective technology and equipment?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2352 FOR ON 9.8.2010

Procurement of various kinds of defence equipment/platforms including arms is made by the Government from various indigenous as well as foreign sources to meet the requirements of Armed Forces. This is a continuous process based on the technological changes, threat perception and available resources and is undertaken in accordance with the defence procurement procedures. The import option is exercised when it is necessary to procure the items within a definite timeframe on operational grounds to bridge the capability gaps and normally when such equipment cannot be sourced indigenously within a specified timeframe. Government has taken various policy initiatives to promote indigenization of defence production with the ultimate goal of self reliance in the defence sector. The Defence Procurement Procedure provides for "Make" category for Indigenous Research, Design, Development and Production of systems. These include high technology complex systems. Further, a new category 'Buy & Make (Indian)' has been included as an amendment to Defence Procurement Procedure (DPP) 2008 with effect from 1st November, 2009 in order to encourage participation by Indian Industry.